

OPEN COURT

CENTRAL ADMINISTRATIVE **TRIBUNAL**
ALLAHABAD BENCH : ALLAHABAD

ORIGINAL APPLICATION NO.1327 OF 2006

ALLAHABAD THIS THE 19TH DAY OF AUGUST, 2008

HON'BLE MR. ASHOK S. KARAMADI, MEMBER-J

R. K. Saxena S/o Sri L. P. Saxena,
R/O 121/152 Mandir Pakaria Nath,
Mohalla Bhoor Bareilly, U.P.

..... .Applicant

By Advocate : Sri A. Trivedi

Versus

1. Union of India through General Manager,
N. Railway, Baroda House,
New Delhi.
2. Divisional Railway Manager,
Northern Railway, Moradabad.

..... .Respondents

By Advocate : Shri Ravi Ranjan

ORDER

This application is filed seeking direction to the respondents to consider the case of the applicant and to give him total terminal benefits etc. The learned counsel for the applicant has pleaded that the applicant has submitted a representation to the respondents as per Annexure A-3 dated 06.08.2008, inspite of the representation submitted by the applicant the respondents have not taken any steps or the decision taken by the respondents as on today. The learned counsel for the respondents submits that no decision is taken even otherwise the appeal lies against the same, therefore the relief cannot be granted. But further I have gone through the counter



affidavit filed by the respondents in this OA. In the counter affidavit para 22 it is stated that with regard to the contention of the applicant regarding his submission of the representation needs no reply. The respondents have not specifically denied the receipt of the representation submitted by the applicant or have a reply for the same with regard to the representation. In view of these facts mentioned above makes it clear that the claim of the applicant has not been adjudicated by the respondents as on today, therefore, I thought it just and proper to direct the respondents to decide the representation of the applicant in accordance with law within a period of two months from the date of receipt of a certified copy of this order.

2. With the above directions this OA is disposed of. No Costs. All other contentions of the applicant are kept open.


Member-J

/ns/